

ITEM NO.36 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 10453/2016

DR. CHANDRA MOHAN VARMA

Appellant(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(with office report)

Date : 18/04/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ujjwal Singh, Adv.

Mr. M. Shoeb Alam, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Service is complete on the sole respondent but no one has
put in appearance.

Statement of case has not been filed by the appellant and
statutory period has expired.

Registry to process the matter for being listed before
the Hon'ble Court, as per rules.

(RAJESH KUMAR GOEL)

Registrar